NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

I.A. No. 03/NCLT/AHM/2016 in TP No. 131/397-398/NCLT/AHM/2016 (New) C.P. No. 60/397-398/CLB/MB/2016(Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON <u>08.09.2016</u>

Name of the Company:

M.G. Well Solution Project Int'l Pvt. Ltd. & Ors.

V/s.

Mourad M. Fahim

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION **SIGNATURE**

1. Kalan Sanghanie Advocate 40 M.R. Bhatt & CO for Respondents 9 & 2 in IA 3/NCLT/Ahm/2016

ORDER

None appeared for Applicants in IA 3/2016. Mr. Karan Sanghani appeared for original petitioners. He reported no objection to condone the delay in filing the reply in TP 131/2016 (CP 60/2016) by R-1 to 6- applicants herein.

Hence petition allowed. Delay condoned in filing reply in TP 131/2016 by R-1 to 6 therein. No costs.

> (BIKKI RAVEENDRA BABŬ) MEMBER JUDICIAL

Dated this 8th day of September, 2016.